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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | T.P. No.     | Purpose | Section            | Name of the Parties<br>M/s. / Mr.                                     |
|----------------------|--------------|---------|--------------------|---|
| CP 255/16            | TP<br>106/17 | Hearing | 433(e) /<br>433(f) | Organic Industries Pvt. Ltd. Vs<br>Tejkamal Pharmaceuticals Pvt. Ltd. |

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Sujatha H.  
9036182607.

Petitioners



Counsel for petitioner is present. She requested time to comply the provisions of I&B  
Code.

List it on 01.08.2017 finally.

  
MEMBER (J)